

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/206(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SRIMUNISUVRATA AGRI INTERNATIONALLIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Sharma, Adv.] For the Financial Creditor
Mr. Rishav Dutt, Adv.]
Ms. Namrata Basu, Adv.]
Ms. Debarati Das, Adv.]
Ms. Anushka Dhar, Adv.]

Mr. Dhirendranath Sharma, Adv.] For the Corporate Debtor
Ms. Shreya Choudhury, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of financial creditor present. Ld. Counsel appearing on behalf of corporate debtor present.
2. Ld. Counsel appearing on behalf of financial creditor seeks instruction with respect to assignment of date. At request, one weeks' time is allowed.
3. Post this matter before Regular Bench for hearing on **14.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**